

(Signature)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP 75/2005
OA No. 1254/2003

New Delhi this the 9th day of August, 2005.

Hon'ble Mrs. Meera Chhibber, Member (J)
Hon'ble Mr. S.K.Malhotra, Member (A)

Sri Prakash,
S/O Shri Chaturi Prasad,
Ex-Skilled Fitter M.W.
Signal Workshop Northern Railway,
Ghaziabad
1069, Subzi Mandi,
Vijay Nagar, Mawai Road,
Ghaziabad

..Applicant

(By Advocate Shri R.P.Sharma proxy for
Shri G.D.Bhandari)

VERSUS

1. Shri R.R.Haruhar,
General Manager,
Northern Railways, Baroda House,
New Delhi.
2. Smt. Aruna Singh,
Chief Works Manager,
Northern Railway, Signal Workshop,
Ghaziabad.

..Respondents

(By Advocate Shri R.L.Dhawan)

O R D E R (ORAL)

(Hon'ble Mrs. Meera Chhibber, Member (J)

This Contempt Petition has been filed alleging disobedience of the order dated 7.1.2005 in OA 1254/2003. However, respondents have filed an order dated 30.5.2005 passed by the Hon'ble High Court of Delhi in Writ Petition (C) 9875/2005 and Writ

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Petition (C) 9876/2005 whereby operation of the impugned judgment and order dated

7.1.2005 has been stayed.

2. In view of the above position, this Contempt petition is dismissed with liberty to either side to revive it in case it is necessary after the ^{final & are to} orders passed by the Hon'ble High Court of Delhi. Notices issued to the respondents are discharged.

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(S.K. Malhotra)
Member (A)

9/8/05
(Mrs Meera Chhibber)
Member (J)

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